NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	-
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn An VS Rajn	Dolorati	V 5 raju 1 @gmail. cm 9849120942	De
for pelilines		7849120942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsel for the Petitioner Company.

Post the case on 23.11.2017

Member (T)

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Member (I